Annexure-2

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

DATE

PLACE

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

1	Sl.	Name of	Iden	Details of		Details of claim admitted					Amount	Amount	Amoun	Amount	Remar	l
1		creditor	tific	cla	iim						of	of any	t of	of claim	ks, if	l
1			atio	re	ceived						continge	mutual	claim	under	any	l
1	No.		n	Date of	Amount	Amount	Nature of	Amount	Whether	% of	nt claim	dues,	not	verificati		l
1	1101		No		claimed	of claim		covered by		voting		that may	admitte	on		ı
1				гостро		01 0111111	0	covered by		share in		be set-	d			l
-										J		off				l
- 1						admitted		guarantee	party?	CoC						l
ľ											•					l

NIL

28.02.2024

DELHI

ASHOK KUMAR GUPTA

RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.

IBBI/IPA-003/IP-N00010/2016-2017/10072